

### National Advisory Committee on Public Co-operation

\*14. **Shri Damani:** Will the Minister of Planning be pleased to lay a statement on the Table detailing the activities of the National Advisory Committee on Public Co-operation and state how far it has helped in eliciting public co-operation?

**The Deputy Minister of Planning (Shri S. N. Mishra):** A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 4].

### Remodelling of Tehar Village

\*18. **Shri Vajpayee:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the work of remodelling Tehar village on Najafgarh Road has been commenced; and

(b) if so, the progress hitherto made?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) and (b). No Sir, as the work cannot commence before vacation of the village by its present residents and sanction of the final estimate which is still under examination.

### A. I. E. at Bangalore

\*19. { **Shri Mohammed Imam:**  
**Shri Wodeyar:**  
**Shri Achar:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the All India Radio Station at Bangalore is operated only on medium wave and its reception at long distance stations is poor;

(b) if so, whether Government would consider installing a short wave transmitter at this Station; and

(c) the number of short wave and medium wave transmitters functioning in the country at present?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Though the Bangalore Station is a medium wave station, its transmitter is quite powerful being a 50 KW one. Its reception is satisfactory. It is possible that due to the configuration of Mysore State, a few outlying parts might not be getting good reception.

(b) There is no proposal to instal a short wave transmitter at Bangalore.

(c)\* There are 23 short wave and 31 medium wave transmitters functioning in the country at present.

### Deportation of Indians from Pakistan

\*20. { **Dr. Ram Subhag Singh:**  
**Shrimati Ila Palchoudhuri:**  
**Shri Vajpayee:**  
**Shri Ram Krishan:**  
**Shri Raghunath Singh:**  
**Pandit D. N. Tiwary:**  
**Shri Bimal Ghose.**  
**Shri Sarju Pandey:**  
**Shri B. Das Gupta:**  
**Shri R. C. Vyas:**  
**Shri Rameshwar Tantia:**  
**Shri Rami Reddy:**  
**Shri N. R. Munisamy:**  
**Shri Assar:**  
**Shrimati Mafida Ahmed:**  
**Shri U. C. Patnaik:**  
**Shri Ajit Singh Sarhad:**  
**Shri S. M. Banerjee:**

Will the Prime Minister be pleased to state:

(a) whether it is a fact that about two hundred Indian nationals have been deported from Khulna (East Pakistan) to India;

(b) if so, whether Government are aware of the causes of their deportation;

(c) whether the deported persons were employed in East Pakistan; and

(d) the steps taken or proposed to be taken by the Government of India in the matter?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) Yes.

(b) While Pakistan's version is that they had entered Pakistan illegally and were staying there without passports and visas, our inquiries reveal that they had deposited their passports for renewal of their visas and were ejected from Pakistan in pursuance of Pakistan's general policy of replacing Indians with Pakistanis in their industries.

(c) Yes.

(d) Our Acting Deputy High Commissioner at Dacca, immediately on receipt of information, took up the matter with East Pakistan Government. The Government of India have also lodged a protest with the Pakistan High Commission at New Delhi.

#### **Plywood Requirements of India**

\*21. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the position with regard to the self-sufficiency or otherwise of the plywood requirements of the country; and

(b) the extent to which the recommendations of the last Conference of Plywood interests in the country have been accepted and implemented by Government?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). A statement is laid on the Table of the Sabha.

#### **STATEMENT**

(a) The total installed capacity of plywood factories is sufficient to meet our requirements.

(b) It is presumed that the question relates to the meeting held at New Delhi on 12th September 1957 to consider promotion of export of veneers

and plywood. The following recommendations have been implemented.

- (i) No expansion of teacheest capacity is being allowed except for export orders. There is, however, no restriction on expansion of commercial plywood capacity provided the factory is adequately equipped.
- (ii) The grant of rebate of duty on synthetic resins has been agreed to.
- (iii) Exemption from Voluntary Plywood Cess has been allowed on quantities of plywood exported from the Country.
- (iv) Market prices of various grades of plywood in U. K. and other countries are being collected and furnished to the plywood Associations for information of its members.
- (v) The Railway Board has issued necessary instructions to All Railways to afford facilities for movement of veneers and plywood by the factories producing for export to the maximum extent possible.
- (vi) A Delegation to Ceylon to explore the possibilities of export of teacheest plywood is being arranged by the South Indian Plywood Manufacturers Association.
- (vii) Other recommendations are at present under consideration

#### **Rehabilitation of Displaced Persons in Mysore**

\*22. **Shri Agadi:** Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 1192 on the 12th September, 1958 and state:

(a) the progress achieved so far in rehabilitation of displaced persons from East Bengal in Periapatna taluk, Mysore State; and